

रेशम

*१२४१. श्री आर० एस० तिवारी :
क्या वाणिज्य रक्षा उद्योग मंत्री यह बतलाने की कृपा करेंगे कि :

(क) भारत में किन स्थानों में रेशम पैदा किया जाता है ?

(ख) क्या भारत में रेशम का वार्षिक उत्पादन इस की आवश्यकताओं का सममात्रिक है ?

(ग) १९५१ में रेशम का उत्पादन कितना था ?

(घ) क्या रेशमी कपड़े का भारत से निर्यात होता है ?

(ङ) यदि होता है, तो लगाने गये निर्यात-शुल्क की राशि क्या है ?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Mysore, West Bengal, Madras, Assam, Punjab (I), Bihar, Bombay, Himachal Pradesh and Jammu and Kashmir.

(b) No, Sir.

(c) 1,925,261 lbs.

(d) Yes, Sir.

(e) No export duty is levied on silk cloth.

सेंचा नमक

*१२४२. श्री आर० एस० तिवारी :

क्या उत्पादन मंत्री यह बतलाने की कृपा करेंगे :

(क) वे स्थान, जहाँ भारत में सेंचा नमक पाया जाता है ;

(ख) भारत में १९५१ में सेंचा नमक का उत्पादन;

(ग) साधारण नमक और सेंचा नमक की दरों के बीच अंतर क्यों है;

(घ) इस नमक पर मूल्य नियंत्रण क्यों नहीं है ;

(ङ) क्या सेंचा नमक पर साधारण नमक की भांति कोई शुल्क लगता है; और

(च) यदि लगता है, तो गत वर्ष इस शुल्क से सरकार की हुई आय ?

The Minister of Production (Shri K. C. Reddy): (a) Guma, Drang and Maigal in Mandi District, Himachal Pradesh.

(b) 1,50,000 maunds.

(c) The cost of production of rock salt is much higher than that of ordinary salt.

(d) The rock salt now being mined in Mandi is not of a high quality and is consumed in a limited area only. Hence, there is no necessity for any price control.

(e) No duty is levied either on rock salt or on ordinary salt.

(f) Does not arise.

RAW JUTE

*1243. Shri Rajagopala Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the prices of various varieties of Raw Jute including Mesta or Birnli at Calcutta and at different centres on or about the following dates:—

First week of each month from January 1951 upto and inclusive of June 1952;

(b) the prices of different varieties of manufactured jute goods on or about the same date as above in Calcutta and at different centres;

(c) whether it is a fact that the price of raw jute has declined to a far larger extent than the price of finished goods;

(d) if so, the reasons for the same; and

(e) what is the working cost of converting raw jute into finished goods?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Information is being collected.

(c) and (d). Prices of both raw jute and jute goods are subject to constant

fluctuations, the extent of fall depending on the state of market and overall demand in each case existing at a particular time.

(e) Cost of production varies with different Mills. Generally it is estimated at about Rs. 500 per ton for sacking and about Rs. 750 per ton for hessian.

वानगंगा परियोजना

*१२४४. श्री चांडक : (क) क्या सिंचाई तथा बिद्युत मंत्री यह बतलाने की कृपा करेंगे कि क्या मध्य प्रदेश में 'वानगंगा परियोजना' नाम की एक परियोजना सरकार के विचाराधीन थी या है ?

(ख) यदि ऐसा है, तो क्या उपर्युक्त योजना का पंचवर्षीय योजना में समावेश किया जायेगा ?

(ग) क्या इस परियोजना के संबंध में कोई जांच की गई थी ?

(घ) यदि की गई थी, तो जांच के परिणाम ?

(ङ) इस परियोजना के बारे में मध्य प्रदेश सरकार द्वारा क्या परामर्श दिया गया था ?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) to (e). The Vanganga Project in Madhya Pradesh was investigated by the State Government in consultation with the Central Water and Power Commission. The Project involved an expenditure of Rs. 50 crores and the submergence of a large rice area. The area to be irrigated by the project was largely forest land which would require considerable reclamation work. The State Government decided not to proceed with the project. The project has not been included in the Five Year Plan.

मध्य प्रदेश में छः वर्षीय योजना

*१२४५. श्री चांडक : क्या सिंचाई तथा बिद्युत मंत्री यह बतलाने की कृपा करेंगे कि :

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(क) राष्ट्रीय पुनर्निर्माण की छः वर्षीय योजना के निष्पादन के लिये मध्य प्रदेश को कितनी धन-राशि देने का विचार है ?

(ख) उस योजना के अनुसार मध्य प्रदेश में किन परियोजनाओं को कार्यान्वित किया जायेगा ?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) The Madhya Pradesh Government has a Five-Year Plan the total cost of which is Rs. 43.6 crores.

(b) A statement of principal schemes included in the Plan is laid on the Table of the House. [See Appendix VI, annexure No. 25.]

CLOTH (PRODUCTION AND EXPORT)

*1246. Shri M. Islamuddin: Will the Minister of Commerce and Industry be pleased to state:

(a) the production position of cloth of each variety from January to May, 1952 (month-wise);

(b) the stock position of each variety of cloth in each of the aforesaid months; and

(c) export, if any, to foreign countries, the names of the countries to which exported and the quantity of export?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) to (c). Statements are laid on the table of the House. [See Appendix VI, annexure No. 26.]

EXTRADITION

*1247. Shri N. L. Joshi: Will the Prime Minister be pleased to state what are the countries with whom India has made extradition arrangements?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): India has not made any fresh extradition arrangements with the foreign countries since independence. All the extradition treaties entered into by the British Government on behalf of India (pre-partition) continue to operate after India's becoming Independent.

CEMENT

*1248. Shri M. L. Agrawal: Will the Minister of Commerce and Industry be pleased to state: